Central Government has forwarded the recommendation of the Central Bureau of Investigation of the prosecution of one LAS Officer to the Government of Sikkim for consideration. The allegation against him is of criminal conspiracy with a private company in pursuance of which cement of the value of Rs, 15 crores (approximately) was imported and disposed off in contravention of the conditions of the Import licences.

SHRI LEONARD SOLOMAN SARING: Sir, we are very grateful to the hon. Prime Minister for assuring us a clean government and to the hon. Finance Minister for his action in taking certain punitive measures to eradicate corruption both in the business circles and official circles. I would like to mention here that Sikkim has been very much publicised for corruption in the Government so much so that there was confrontation between the Governor and the Chief Minister on this issue. A'fter the then Chief Minister was removed in 1984, the succeeding Chief Minister recommended enquiry on corrupt tion charges to the Central Government against the outgoing Chief Minister and Government officials for which CBI submitted the investigation report.

MR. CHAIRMAN: Mr. Sating, you put the question.

SHRI LEONARD SOLOMAN SARING: I want to ask the Government what will be the fate of the investigation and what could be expected from the State Government when the CM himself is involved in some corrupt'on charges? What action is proposed to be taken in view of the non-compliance....

MR. CHAIRMAN: I will not allow this question. Question not allowed.

SHRI LEONARD SOLOMAN SARING: Sir, part (b) of my question is, when the recommendation of the Central Government has been forwarded to the State Government, what punitive action has been taken against the officer? What is the name of the private party involved and what action has been taken against it?

MR. CHAIRMAN: That he can give.

SHRI P CHIDAMBARAM: Sir, the Central Government forwarded the CBI's report t₀ the State Government on the 30th of April 1986. The name of the private company which is involved is, if you want me to dissclose it.

MR. CHAIRMAN: Ouestion Hour is over

WRITTEN ANSWERS To QUESTIONS

Commemoration stamps on MahamanaMadan Mohan Malaviya and MaulanaAbdul Kalam Azad

- *346. SHRI SATYA PRAKASH MA-LAVIYA. Will the Minister of COMMU-NICATIONS be pleased to state:
- (a) whether Government propose to bring ou; commemoration postal stamps in honour of Mahamana Madan Mohan Malaviya on the occasion of his 125th birth anniversary this year amd Maulana Abdu! Kalam Azad on the occasion of his birth centenary celebrations; and
- (b) if so, by when and if not, what are the reasons therefor?

THE MINISTER OF COMMUNICATIONS (SHRI ARJUN SINGH): (a) and (b) The matter being examined.

Firing by Pakistani Troops in the Poonch sector

- *347. SHRI SUBAS MOHANTY: Will the PRIME MINISTER be pleased to state: "
- (b) what was the number of times when Pakistani troops opened fire in the Poonch sector during the last two months;
- (b) what is the amount of loss suffered by India as a result thereof; and
- (c) what action Government proposed to take in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) There have been

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some cases of unprovoked firing by Pakistani troops in the Poonch Sector in Jammu and Kashmir, during the last two months.

- (b) Government have no report about any loss of life of property due to these firing incidents
- (c) Flag meetings at the local comman. der's level are held as also contacts at higher levels made to defuse the situation, as and when the and arises.

Demand foi a separate State of Jharkhand

*348. SHRI SURAJ PRASAD:

SHRI GURUDAS DAS GUPTA'

Wiil the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a demand is being made for a separate State of Jharkhad by taking out some districts of Bihar, West Bengal, Orissa and Madhya Pradesh; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH); (a) The Government of India are aware of this demand.

(b) Such demands arise on account of economic imbalances. The Government is of the view that such imbalances in a particular State or region should be tackled throught the mechanism of planning and the creation of a separate State may not be the answer to the problem.

Pursuing of an Indian Frigate by South African Aircrafts

- *349. SHRI PARVATHANENI UPEN-DRA: Will the PRIME MINISTER be pleased to state:
- (a) whether it is a fact that recently two South African srike aircrafs closely pursued 'an Indian frigate of the Godavari class which was bound for Mozambique from Cuba:
- (b) if so, what are the details of the in cident and Government's reaction in the matter; and
- (c) whether any protest has been lodged with the South African Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) No. Sir. However, one South African reconnaissance aircraft flew in the vicinity of the Ship on 12th September, 1986 when she was in international waters.

- (b) Does not arise.
- (c) Does not arise.

Separate State for Kumaon-Garhwal region

- *350. SHRI ALADI ARUNA alias V. ARUNACHALAM: SHRI CHITTA BASU: Wil] the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that the demand for the formation of a separate State com prising the eight hill districts in Kumaon and Garhwal regions of Uttar Pradesh is under consideration of the Centre; and
- (b) if not, what is the alternative mea sures available with Government to im prove the economic condition of the peo ple in that area?

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): (a) No, Sir.

(b) The Government is of the view that intra-state imbalances in economic development should be tackled through the mechanism of planning and with emphasis oa development of hilly regions.

जाली पारपत्र जारी करने वाला गिरोह

- * 351. श्री रामजीभाई पातलीयाभाई राठवा: क्या गृह मंत्री यह बताने की कृपा करेंगे क:
- (क) क्या यह सच है कि दिल्ली पुलिस की अपराध शाखा ने दस ब्यक्तियों को गरफ्तार कर एक ऐसे गिरोह का पदिफास किया है जो जाली पारपत्नों पर विख्यात झातंकवा दियों और झन्य व्यक्तियों को विदेशों में भेजने के काम में लिप्त था;
- (ख) यदि हां, तो इसका ब्योरा क्या है और इस संबंध में कौन-कौन सी चीजें बरामद की गई हैं ;